

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.631
ANSWERED ON 07.12.2023

BEACH DEVELOPMENT EFFORTS OF ANDHRA PRADESH

631. SHRI MASTHAN RAO BEEDA:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government is aware of the significant beach development efforts of the State Government of Andhra Pradesh aiming to develop 373 beaches in 12 districts;
- (b) if so, whether the Central Government has plans to aid beach development or implement any other coastal tourism development scheme in the State; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): Development of tourist places is primarily undertaken by the concerned State Government/Union Territory Administration. However, the Ministry of Tourism compliments these efforts by providing financial assistance to them under its schemes of 'Swadesh Darshan' and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' for holistic development of tourism destinations.

The State of Andhra Pradesh has informed that they have sent a draft Master Plan to Andhra Pradesh Coastal Zone Management Authority (APCZMA) to develop 288 beaches along the coastline of Andhra Pradesh and incorporating in the Coastal Zone Management Plans 2019.

The Ministry of Tourism (MoT) under its Swadesh Darshan scheme has sanctioned 3 projects in Andhra Pradesh including 2 projects under coastal circuit theme. In addition, the Ministry has also sanctioned 3 projects under its PRASHAD scheme. The details of the projects sanctioned under these schemes are annexed.

Further, the MoT has revamped Swadesh Darshan scheme as Swadesh Darshan scheme 2.0 (SD2.0) with the objective to develop sustainable and responsible tourism destinations in the country and has notified 'Gandikota' and 'Arakku-Lambasingi' as destinations for development under SD2.0

ANNEXURE

STATEMENT IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO.631 ANSWERED ON 07.12.2023 REGARDING BEACH DEVELOPMENT EFFORTS OF ANDHRA PRADESH BY SHRI MASTHAN RAO BEEDA

LIST OF SANCTIONED PROJECTS UNDER SWADESH DARSHAN AND PRASHAD SCHEMES.

(Amount in ₹ crore)

SWADESH DARSHAN			
S. No.	Circuit / Sanction Year	Name of the Project	Amount Sanctioned
1	Coastal Circuit/ 2014-15	Development of Kakinada - Hope Island - Coringa Wildlife Sanctuary - Passarlapudi - Aduru - S Yanam – Kotipally	67.83
2	Coastal Circuit/ 2015-16	Development of Nellore - Pulikat Lake - Ubblamadugu Water Falls – Nelapattu- Kothakoduru- Mypadu - Ramateertham – Iskapalli	49.55
3	Buddhist Circuit/ 2017-18	Development of Buddhist Circuit: Shalihundam- Bavikonda- Bojjanakonda -Amravati- Anupu	35.24
PRASHAD			
1	2015-16	Development of Amaravati Town, Guntur District as a Tourist Destination	27.77
2	2017-18	Development of Srisailam Temple	43.08
3	2022-23	Sri Varaha Lakshmi Narsimha Swami Vari Devasthanam at Simhachalam in Vishakhapatnam Temple	54.04
